

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 378/MP/2014

Subject : Permission to introduce two day ahead spot (2D-Spot) and extended evening day ahead spot (eve-DAS) in Power Exchange India Limited.

Date of hearing : 18.11.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M.Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Power Exchange India Limited

Parties present : Shri Kapil Dev, PXIL
Shri S.G. Tempe, PXIL
Shri Kaushik Dey, POSOCO
Ms. Shruti Bhatia, IEX

Record of Proceedings

The representative of the petitioner submitted that the present petition has been filed seeking permission of the Commission to start/introduce 2D-SPOT and EVE-DAS in the day ahead market.

2. After hearing the representative of the petitioner, the Commission directed to admit the petition.

3. The Commission directed the petitioner to implead POSOCO and IEX as parties to the petition and file revised memo of parties.

4. The Commission directed the petitioner to serve copy of the petition on POSOCO and IEX by 28.11.2014. POSOCO and IEX were directed to file their replies by 15.12.2014 with an advance copy of the petitioner who may file its rejoinder, if any, by 31.12.2014.

5. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. The replies and rejoinders filed after due date shall not be considered.

6. The petition shall be listed for hearing on 8.1.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**